facture of pulp and paper making machinery and components and for what capacity?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI GHAN3HYAM OZA): (a) The total value of plant and machinery required to be installed under crash programme is Rs. 924 51 lakhs. Out of this, equipment valued at Rs. 1,393.74 lakhs are proposed to be procured from indigenous sources. The indigenous equipment consists of items to be manufactured not only by paper machinery manufacturers but also independent items like electric motors, compressors, machine tools, pumps, instruments, etc. The total value of the equipment to be manufactured by indigenous paper machinery manufacturers was estimated to be Rs. 790 lakhs approximately. Considering the existing facilities available with indigenous paper machinery manufacturers, it was considered that the machinery manufacturers might not be able to supply equipment of about Rs. 790 lakhs within a period of 15 months.

[b) A list is laid on the Table of the House. [Placed in Library. See No. LT-879/71].

Retirement age of Judges of Supreme Court and High Courts

7570. SHRI B. V. NAIK: Will the Minister of LAW AND JUSTICE be pleased to state whether the removal of the disparity in the age of retirement between the judges of the Supreme Court and High Courts of India is under consideration of Government?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): No, Sir.

स्वतंत्रता दिवस समारोह का बहि कार करने की तिमलनाडु सरकार की कथित धमकी

7571. श्री फूलचन्द वर्मा: क्या सिंचाई और विद्युत मत्री यह बताने की कृपा करेंगे कि:

(क) क्या उन्हें पता है कि यदि केंद्रीय सरकार तमिलनाडु श्रीर मैसूर के बीच कावेरी जल-विवाद के संबंध में संतोषजनक उत्तर देने में सफल नहीं होती तो तिमलनाडु सरकार ने 15 अगस्त को आगामी स्वतंत्रता दिवस समा-रोह का बहिष्कार करने की धमकी दी है; और

(ख) यदि हां, तो इस संबंध में केंद्रीय सरकार की क्या प्रतिक्रिया है ?

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री बैजनाथ कुरोल) : (क) भारत सरकार को कोई जानकारी महीं है।

(ख) प्रश्न नहीं उठना।

Tariff Commission on Tractor prices

7572. SHRI SAT PAL KAPUR: Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to state:

- (a) whether the Tariff Commission in its Report on Fixation of Prices Agricultural Tractors of 1967 had recommended that adherence to the programme of deletions should be more strictly enforced;
- (b) whether the deletions visualised and incorported in the said Report have since been achieved or improved upon; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI GHANSHYAM OZA): (a) Yes, Sir.

- (b) All the existing tractor manufacturing units hould have achieved the indigenous content of 90 to 95 percent by 1970-71, but they have not been able to achieve fully the indigenisation as per the phased manufacturing programme fixed by the D. G. T. D. They have, however, achieved the percentage of indigenous content as under:
- (1) M/s. Escorts Ltd., Faridabad

88.2% indigenous content